

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2595
TO BE ANSWERED ON 07.08.2024**

**RAILWAY LINE BETWEEN CHHATRAPATI SHIVAJI
MAHARAJ TERMINUS TO KURLA**

**2595 SHRI CHAVAN VASANTRAO BALWANTRAO:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government proposes to lay a new fifth and sixth line between Chhatrapati Shivaji Maharaj Terminus to Kurla in two phases;**
- (b) if so, the total expenditure likely to be incurred on the said project and the amount of funds sanctioned and released by the Government so far;**
- (c) the details of progress made under the said project;**
- (d) the manner in which this initiative of the Government is going to benefit the common people; and**
- (e) whether the Government proposes to construct or lay down more railway lines in the Mumbai city to decongest the rush, especially during peak hours of the day and if so, the details thereof and measures taken in this regard?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2595 BY SHRI CHAVAN VASANTRAO BALWANTRAO AND SHRI DHAIRYASHEEL SAMBHAJIRAO MANE TO BE ANSWERED IN LOK SABHA ON 07.08.2024 REGARDING RAILWAY LINE BETWEEN CHHATRAPATI SHIVAJI MAHARAJ TERMINUS TO KURLA.

(a) to (e): A work of new 5th & 6th line between Chhatrapati Shivaji Maharaj Terminus (CSMT) and Kurla (17.5 Km) has been sanctioned at a cost of ₹891 Cr. under Mumbai Urban Transport Project (MUTP)-II on 50:50 cost sharing basis between Ministry of Railways and Government of Maharashtra. The work of 5th and 6th line between Parel and Kurla (10 km) has been taken up and so far expenditure of ₹522 Crore has been made.

Further, to reduce congestion in Mumbai suburban corridors (including Chhatrapati Shivaji Maharaj Terminus and Kurla), Mumbai Urban Transport Project (MUTP)-II costing ₹8,087 crore, MUTP-III costing ₹10,947 crore and MUTP-IIIA costing ₹33,690 crore have been sanctioned to meet the future demands of Passengers. These projects include following rail links in Mumbai Suburban Area:

S.No.	Name of project	Cost(₹ in crore)
1	6th Line Mumbai Central-Borivali (30 km)	919

2	Extension of Harbour Line Goregaon-Borivali (7 km)	826
3	Virar-Dahanu Road 3rd & 4th Line (64 km)	3587
4	5th & 6th Line CSTM-Kurla (17.5 km)	891
5	Panvel-Karjat Suburban corridor (29.6 km)	2782
6	Airoli-Kalwa (elevated) suburban corridor link (3.3 km)	476
7	5th & 6th line Borivali-Virar (26 km)	2184
8	4th line between Kalyan-Asangaon (32 km)	1759
9	3rd & 4th line between Kalyan-Badlapur (14.05 km)	1510
10	Kalyan Yard-Segregation of Main Line & Suburban	866

In addition, construction of Vasai bye pass line (Double line) between Naigaon and Juchandra (5.73 Km) has been sanctioned at a cost of ₹175.99 Crores. Further extension of these corridors for future demands on suburban corridors is a continuous process.

All MUTP projects have been sanctioned on 50:50 cost sharing basis between Ministry of Railways and Government of Maharashtra. However, Maharashtra Govt. was not providing requisite funds on time as per the commitment till 2022-23, resulting in delay in completion of the projects. Government of Maharashtra has started funding for MUTP-IIIA projects from April 2023.

Completion of Railway project/s depends on various factors like land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project/s.

Various steps taken by the Government for effective and speedy implementation of rail projects include (i) substantial increase in allocation of funds, (ii) delegation of powers at field level, (iii) close monitoring of progress of project at various levels (iv) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.
